NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 736/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: M/s. Counseled Mercantile Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

SIGNATURE S. No. NAME DESIGNATION Human sign. Admit for Ath 1.

COMMON ORDER C.S.P. No. 684/230-232/NCLT/MB/MAH/2017 C.S.P. No. 736/230-232/NCLT/MB/MAH/2017

The Learned Representative of the Petitioner is present. 1.

For want of time adjourned to 19.01.2018. 2.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 05.01.2018.

Sd/-

M.K. Shrawat Member (Judicial)